(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1550/17/19]

- (ii) A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the Late Annasao Narayan Patil Bahuuddeshiya Sanstha, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Sanstha.

[Placed in Library. See No. L.T. 1292/17/19]

- (c) Annual Report and Accounts of the Mahatma Gandhi Seva Sangh, Parbhani, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (d) Review by Government on the working of the above Sangh.

[Placed in Library. See No. L.T. 1551/17/19]

## Notifications of the Ministry of Home Affairs

श्री नित्यानन्द राय: महोदय, मैं भारत तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप धारा (3) के अधीन गृह मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- G.S.R. 203 (E), dated the 8th March, 2019, publishing the Indo-Tibetan Border Police Force, Engineering Cadre, Group 'A' Posts, Recruitment Rules, 2019.
- (2) G.S.R. 308 (E), dated the 16th April, 2019, publishing the Indo-Tibetan Border Police Force, Judge Attorney General, Additional Judge Attorney General, Deputy Judge Attorney General and Judge Attorney Group 'A' Posts Recruitment and Conditions of Service Rules, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 682/17/19]

## Report of the CAG of India for the year ended March, 2018-Report No. 12 of 2019

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Pralhad Joshi, I lay on the Table, under clause (2) of Section 19A of the Comptroller and Auditor General's